

National Company Law Appellate Tribunal, New Delhi

Company Appeal (AT) No. 158 of 2020

IN THE MATTER OF:

HDFC Ventures Trustee Company Ltd. & Ors. ...Appellants

Vs.

New Consolidated Construction Company & Ors. ...Respondents

Present:

For Appellants: Mr. Ramji Srinivasan, Sr. Advocate with Mr. Mayur Khandeparkar, Mr. Rohan Cama, Ms. Jasmine Sheth, Mr. Pranaya Goyal, Mr. Apoorva Kaushik, Mr. Abhinash Pradhan, Ms. Tejasvi Sarvaiya, Mr. Rajshree Choudhary and Mr. Chiranjivi Sharma, Advocates.

For Respondents: Mr. Zal Andhyarujina, Sr. Advocate with Mr. Dhruv Dewan, Mr. Rohan Batra and Mr. Dhruv Sethi, Advocates for R-1.

Mr. Amit Sibal, Sr. Advocate with Mr. Nitesh Jain, Mr. Anuj Berry, Ms. Atika Vaz and Ms. Pragya Sharma, Advocates for R-2 to 4.

ORDER

(Through Virtual Mode)

12.01.2021: Counsel for Respondent Nos. 2 to 4 submits that in spite of Directions to file Written Submissions not more than three pages, the Appellant has filed Written Submissions running into eight pages. Counsel wants to file further Written Submissions in two pages. Counsel for Respondent Nos. 2 to 4 may do so within one week.

List the Appeal 'For Admission (After Notice)' Hearing on **16th February, 2021.**

[Justice A.I.S. Cheema]
Member (Judicial)

[V.P. Singh]
Member (Technical)

sr/md